

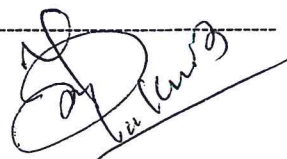


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/205/2017
PETITION NUMBER : CP/29/2016
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1	ALEXANDER CORREYA	ADVOCATE FOR R1 to R6	
2	For R7 Respondent	Advocate for Respondent	
3	Shree Chandra	Advocate for Petitioner	

ORDER

Counsel for petitioner present and insisted on hearing CA 190/2017. Counsel for R1 to R6 present and insisted on taking up the main CP for hearing. He further prayed for time to file counter in CA 190/2017. Counsel for R7 to R10 present and was prepared to make submissions in the main CP. Time is enlarged at request of R1 to R6 with a direction to file counter in CA 190/2017 and furnish a copy of the same to the other side by 28.02.2018. The matter is adjourned at request. Put up on 14.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)